

Electricity Act, 1910, or in the Electricity (Supply) Act, 1948.

Selection of Films for display on T.V.

7380. SHRI VASANT SATHE. Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) what is the procedure followed for selection of films for display on T.V. stations and the guidelines,

(b) whether any changes/modifications have been effected in the guidelines/procedure for selection of films and if so, detailed reasons in support thereof;

(c) number of complaints of favouritism and other nature received during 1977-78, 1978-79 regarding selection of films and how many of them have been found to be of substantive nature and details of action taken against the officers involved;

(d) total number of films displayed on T. V. during 1977-78 and 1978-79, T.V. station-wise, language wise and break-up of expenditure incurred; and

(e) whether it is a fact that the film "Kissa Kursi Ka" was rejected for display on T.V. with reasons thereof.

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI) (a) The procedure followed for the selection of feature films for telecast by Doordarshan and the guidelines for selection are indicated in the statement attached.

(b) No, Sir

(c) and (d). The information is being collected and will be laid on the Table of the House.

(e) The film 'Kissa Kursi Ka' was offered by a film distributor of Bombay for previewing by the Screening Committee attached to Bombay Doordarshan Kendra. The Screening Committee, after preview, did not find the film suitable for telecast. However, the matter is being reviewed.

Statement

A list of Hindi feature films offered by the feature film producers who have TV rights is sent by the Bom-

bay Doordarshan Kendra to the DG: Doordarshan every quarter. The Directorate selects about 20 films from the list and a list of these films is sent to Bombay Doordarshan Kendra for preview. The selection of Hindi feature films is centralised at Bombay Doordarshan Kendra by a screening Committee consisting of eminent personalities in different walks of life. For each screening session, three members are invited by rotation. Regional films are previewed and selected at Kendras like Calcutta, Madras etc.

The following guidelines apply for selection of feature films shown over Doordarshan:—

(i) Any film or other material shown on TV shall conform to the directions issued by the Central Government to the Central Board of Film Censors to certifying films.

(ii) Films which are certified as 'A' by the Central Board of Film Censors shall not be telecast.

(iii) Any sequence from the films certified as 'A' shall not also be shown in the 'Chitrahari' or other such programmes.

(iv) Even 'U' certificate films should be previewed by a duly constituted Committee and their clearance obtained before telecasting the films.

(v) No film which has been suspended from exhibition and is therefore deemed to have been 'uncertified' shall be shown on TV.

(vi) Films telecast from Doordarshan should have social purpose and should be fit for family viewing.

Holding of a Film Festival in State of Orissa

7381. SHRI SARAT KAR. Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that the Government of India are reluctant to sponsor any Film Festival or Cultural Function of foreign countries in the State of Orissa; and